

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 1464/2021 IN C.P. (IB)/2731(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s SAB**
GLOBAL ENTERTAINMENT MEDIA
PRIVATE LIMITED

IBC under Sec 7 Rule 11 of NCLT, 2016

ORDER

1. Adv. Prerak Talati for the Respondent No. 1 & 2 is present and Adv. Tanmay H. for the Respondent No. 4 & 7 is also present.
2. Ld. Counsel for the Respondent No. 4 to 7 shall place on record the hard copy of the Additional Affidavit.
3. Ld. Counsel for the Respondent No. 1 & 2 seeks further time to place on record their reply.
4. List this matter on **02.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/